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THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) Yes, Sir.

(b) A case under section 243 IPC has been registered at the Police Station Kalkaji and 2 persons have been arrested

Criteria for telecasting of Hindi feature films

*355 SHRIMATI RATAN KUMARI; Will the Minister of INFORMATION AND BROADCASTING be pleased to state what criteria have been laid down for telecasting Hindi feature films on the Doordarshan for the first time, as well as for the second time?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANIA). Hindi feature films for telecast on Doordarshan are selected on the basis of the following broad criteria

- (a) International/National/State
 Awards won,
- (b) Thematic Value,
- '(c) Cinematic Value,
- (d) Entertainment Value;
- (e) Year of Production;
- (f) Number of times the film was shown on TV and by which Kendra, and
- (g) Suitability for family viewing.

Normally feature films are not re-telecast on Doordarshan However, Doordarshan may re-telecast films of high artistic and entertainment value after a period of three years has lapsed since their first telecast

Warning by Punjab Police regarding attack on General Vaidya

*356 SHRI SHANKER SINH VAGHELA: .

> SHRI ATAL BIHARI VAIPAYEE

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a report appearing in

'Indra Today' of 31st August, 1986 to the effect that Punjab Police had warned the Central Government at least four times about an attack on General Vaidya and other key officers involved in Operation Blue Star,

- (b) if so, what action was taken each time when the warning was received, and
- (c) whether Mrs Vaidya has described the security arrangements for General Vaidya as inadquate and careless?

THE MINISTER OF HOME AFFAIRS
(SHRI BUTA SINGH) (a) and (b)
Government have seen the report No
such information was furnished by the
Government of Punjab.

(c) Government have seen reports to this effect in some newspapers.

Catchment areas covered by Social Forestry in Meghalaya

*357 SHRI JERLIE E TARIANG: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) what are the names of the catchment areas in Meghalaya where comprehensive soil conservation measures had been taken up during the Sixth Five Year Plan period; and
- (b) what are the names of aforestation areas covered by Social Forestry in Meghalaya during the above period?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL). (a) and (b) The information is given in statement I and II (See
below). The Social Forestry Programme
generally covered the entire state during
the Sixth Five Year Plan period.

Statement I

Soil Conservation work was done in the following Catchments in Meghalaya during Sexth Five Year Plan

SI. District No.	Catchment
1 East Khasi Hills	(1) UMNIR (2) MAWMIH (3) CHERRAPUNJEE
2 West Khasi Hills	(1) UNSIEJ-UMSAW (2) SAPRIANG (3) PDEN-TUNNIAW
3 Jaintia Hills	(1) MYNTOU
4 West Garo Hills	(1) UPPER GANOL
5 East Garo Hills	(1) UPPER DAMRING.
	TOTAL 9
Statement II	1
A Torestation Centres during Sixth Five Year Plan period in Meghalaya	S. No. Name of afforestation centre
S. No. Name of afforestation centre	19 PHYRNAI
S. No. Name of afforestation centre	20 SOHRA
1 NORTH FASTERN POLICE ACA-	21 NONGKYA
DEMY 2 MAWRONG	22 THAD
3 MAWTNENG	23 LAITMAWROH III
4 BHOILINBONG	24 NASHAINT
5 SUMER	25 JATAH NONGLYER
6 BYRNIHAT	26 SONIDAN-II
7 UMKEI	27 SAHLAIT
8 MYRDON	28 NONGSDER
9 LUMSHYIAP	29 PDENGSHNONG
10 MAWTARI	30 NONGRIM
11 UMSAWLAIT	31 MAWKIS-YIEM
12 LYNGKYRDEM	32 MAWROH
13 WAHLYNGKHAT	33 UMKHOI
14 POMLUM	34 MAWKANGI
15 LAITMAWRD	35 THAD-III
16 LAITSHUTNUM	36 MAWRATHUD
17 DONIDAN	37 BHOILASA
17 DONIDAN 18 UMSOHLAIT	38 TIHNON GBAB

S. No Name of afforestation Centre

72 MAWMAIRANG JII

4 I	Written Answers	[21
s No	o. Name of afforestation Cer	atre
39	TYLLANG	
40	MAWTHUNGKPER	
41	MAWKYRWAT	
42	RAMBARI-I	
43	RAMBARI-II	
44	RAMBARI-III	
45	RAMBARI-IV	
46	RAMBARI-V	
47	MAWLYNGKHAT	
48	MAWDUH-I	
49	MAWDUH-II	
50	LAD NONGTRAW	
51	LUMKYNJAH	
52	NONGKHLAW KYNSHI-1	
53	MAWKAWANG	
54	MAWKADIANG-II	
55	MAWMAIRANG	
56	5 PYNDEMSAKWANG	
57	WEILOI	
58	MARSHILLONG-I	
59	MARSHILLONG II	
60	0 SOHKHYLLAM	
61	1 NONGMYLLAN	
62	2 MAWRIAT-I	
6	3 MAWRIAT-II	
64	4 BYRTHA	
6	5 SHAHRAMHAH	
6	66 RNGEI MAWSAW	
6	7 IAMKHLAM	
- 6	8 MAWSAPNGAP	
6	59 MAWLARSNGI	

70 MAWKADOH 71 MAWMAIRANG Π

73 DAMMAWBLEI
74 HILLAND I
75 HILLAND II
76 MARANGLANGI
77 MARANGLANG II
78 MAWTHLEI
79 LUM MAWKATIH (MARKA , \)
80 LUM MARALONG
81 DIENGSHAHRAMSHAH(,\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\
82 MAWLANGREN
83 TYLLANG II
84 LAWSE
85 NONGKHLAW II
86 NONGKHLAW III
87 MAWSHAN I
88 MAWSHAN II
89 RAMBARI VI
90 NONGRITA
91 SYNDULI I
92 SYNDULI II
93 NONGLWAI
94 NONGJYLLIEH
95 JAIDOH
96 LAITMAWPAT (MAWRONG)
97 MAWTIHBAH
98 MAWLANGREN II
99 MAWLANGREN III
100 MAWPUNI
101 MAWPUN II
102 MAWKADIANG III
103 MAWKADIANG II

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S. No. Name of afforestation Centre	
104	PATHAR MAWROH
105	SYNDULIII
106	BYPRI
107	LAWJYLLIEH
108	DOMWAHLANG
109	NONGRITANG II
110	UMJARAIN '
111	RANGMAW
112	MAWHIANG
113	NONGRITONG III
114	UMJARAIN II
115	UMJARAIN III
116	MOULSEI
117	NONGBAGH
118	NARTIANG
119	KHANDULI
120	THURUK
121	SAPHAK
	MALHOI
	TAGSENG
	RALIANG
	MADUR
	TANG-RUB
	LURA
	CHITUNG
	NONGKHROH
130	SAMIN SONGKHAMA
131	NAPAK
132	DARUGIRI
133	RONGIENG
134	CHIMANGGIRI
135	MANDAL

Development of indigenous jet engine for the Light Combat Aircraft

*359. SHRI SURESH KALMADI-SHRI DHARAM CHANDER

PRASHANT:

Will the PRIME MINISTER be pleased to refer to Unstarred Question 2161 given in the Rajya Sabha on the 14th August, 1986 and state:

- (a) what is the latest progress in development of indigenous jet engine for Light Combat Aircraft (LCA) being developed by the Gas Tribuine Research Establishment:
- (b) by when it is likely to be ready for production; and
- (c) whether Government have placed any orders for the import of US F-404 jet engines for LCA?

THE MINISTER OF STATE IN DEPARTMENT OF RE-SEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SING): The indegenous (a) GTX engine programme is progressing satisfactorily. The prototype engine has test-run upto 100 per cent of design RPM. A second prototype with certain modifications is fabrication and would soon be bench of the GTX en A variant gine to fulfil the requirements of the LCA has been evolved.

- (b) The indegenous engine is likely to be released for production by mid 1990s.
- (c) Yes, Sir A contract has been signed for supply of a few engines 10 serve as interim power plant for the LCA till the indigenous engines become available.

Provision of Public Call Offices

*359. DR BAPU KALDATE: WIII the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Mahanagar Telephone Nigam Ltd. had revoked its policy to provide Public Call Office (PCOs) at hotels, nursing homes, hospitals, societies, hotels institutions, restaurants, clubs and educational institution due to the scarcity of adequate lines and telephone machines; and